

**THE GAUHATI HIGH COURT MEDIATION CENTRE**  
**(GAUHATI HIGH COURT, GUWAHATI)**

**NOTIFICATION**

Dated: Guwahati, the 04<sup>th</sup> February, 2025.

Memo No. GHCMC – 07/2024/ 10 The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam to attend the **"40 hours Mediation Training Programme"** to be organized by the Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, at Judicial Academy, Assam from **10-02-2025 to 14-02-2025**.

Sl. No.	Name	Designation and Place of Posting
1	Smt. Tahsin Parbin	Judicial Magistrate, 1 <sup>st</sup> Class, Baksa
2	Smt. Begum Nazira Ahmed	Civil Judge(Jr. Div), Baksa
3	Smt. Rineesha Goswami	Civil Judge (Jr. Div) No.1, Barpeta
4	Smt. Pranjita Konwar	SDJM(M), Biswanath
5	Smt. Arunima Sonowal	Secretary, DLSA, Biswanath
6	Smt. Moitri Dekadloi	Civil Judge(Sr.Div) & Asst. Sessions Judge no.1, Cachar
7	Smt. Sikha Barman	Civil Judge(Jr.Div) no.2, Cachar
8	Smt. Hema Prava Deori	Civil Judge(Jr. Div) No.3,Cachar
9	Sri Rajib Kr. Kashyap	Judicial Magistrate, 1 <sup>st</sup> Class, Cachar
10	Smt. Salma Sultana	Secretary, DLSA, Cachar
11	Smt. Arpita Kar	Counsellor, Family Court, Cachar
12	Smt. Niva Rani Daley	Secretary, DLSA, Charaideo
13	Smt. Dhanjeeta Das	Secretary, DLSA Chirang
14	Sri Rupam Saikia	Civil Judge(Jr.Div) no.1, Darrang
15	Smt. Shatabdi Bhuyan	Secretary, DLSA Darrang
16	Sri Prasanta Das	Civil Judge (Jr. Div) no.2, Dhemaji
17	Smt. Queensmita Saikia	Civil Judge(Jr. Div) cum-JMFC, Jonai, Dhemaji
18	Sri Abhijit Saikia	Secretary, DLSA Dibrugarh
19	Sri Dibyajyoti Rajkhowa	Counsellor, Family Court, Dhubri
20	Smt. Reeti Goswami	Civil Judge(Jr.Div) no.3, Dhubri
21	Sri Gitartha Kumar	Civil Judge(Jr.Div) cum-JMFC, Bilasipara, Dhubri
22	Sri Kaushik Kamal Baruah	Secretary, DLSA,Dima Hasao, Haflong
23	Smt. Nilakshi Lahkar	Secretary, DLSA, Golaghat
24	Sri Devojjyoti Bhuyan	Secretary, DLSA, Jorhat
25	Sri Nikunja Boro	Secretary, DLSA, Sribhumi
26	Smt. Chayanika Hazarika	Civil Judge(Jr. Div) cum- JMFC, Bajali
27	Smt. Barnali Sarmah	Counsellor, Family Court, Barpeta

28	Sri Saptarshi Garg	CJM, Bongaigaon
29	Sri Abhishek Mitra	Civil Judge(Jr.Div) cum – JMFC, Charaideo
30	Smt. Dipika Sarma	JMFC, Chirang
31	Smt. Jaya Sharma	Civil Judge(Jr. Div) no.1, Dibrugarh
32	Sri Chandan Saikia	JMFC, Dibrugarh
33	Smt. Poli Kataki	Member, MACT, Dhubri
34	Sri Nayan Jyoti Dutta	Civil Judge(Sr.Div) & Asst. Sessions Judge, Dima Hasao, Haflong
35	Sri Mrinal Newpane	CJM, Goalpara
36	Smt. Nabanita Kalita	Civil Judge(Jr.Div) cum-JMFC, Sarupathar, Golaghat
37	Sri Kiran Lal Baishnab	Civil Judge(Sr.Div) & Asst. Sessions Judge, Hailakandi
38	Smt. Subhadra Acharyya	CJM, Hailakandi
39	Sri Satya Nath Sarma	District & Sessions Judge, Hojai
40	Smt. Talat Nasrat Jabin	Addl. CJM, Hojai
41	Sri Sujit Kr. Ghosh	Member, MACT, Kamrup no.3
42	Smt. Tripti.Ari	Addl.District & Sessions Judge, FTC, Sribhumi
43	Sri Prasenjit Das	Secretary, DLSA, Lakhimpur
44	Sri Diganta Goswami	SDJM(M), Kaliabor, Nagaon
45	Sri Nitesh Sharma	Civil Judge(Jr.Div) no.1, Nalbari
46	Smt. Mayurakshi Roy Medhi	Civil Judge(Jr.Div) cum-JMFC, Nazira , Sivsagar
47	Sri Navneet Kashyap	SDJM(S), South Salmara, Hatsingimari
48	Sri Jayanta Kr. Saikia	Secretary, DLSA, South Salmara, Hatsingimari
49	Smt. Bichitra Dutta	CJM, Tinsukia
50	Sri Rajrishi Shandilya	SDJM(M), Sadiya, Tinsukia

*(The list of Officers hereinabove is not necessarily in order of Seniority)*

The nominated Judicial Officers are directed to report at the Judicial Academy, Assam for attending the aforesaid training programme at **08:30 AM** positively on **10.02.2025**.

By Order,  
Sd/-  
Kanchan Newar  
**Secretary,**  
**Gauhati High Court Mediation Centre**

Copy forward for information and necessary action to:

1. The L.R. -cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

3. The Registrar (Admn./Vigilance/Judl.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,  
(Bajali/ Baksa/ Barpeta/ Bongaigaon/ Biswanath/ Cachar/ Charaideo/ Chirang/ Darrang/ Dhemaji/ Dibrugarh/ Dhubri/ Dima Hasao/ Goalpara/ Golaghat/ Hailakandi/ Hojai/ Jorhat/ Kamrup(M)/ Lakhimpur/ Nagaon/ Nalbari/ Sivsagar/ South Salmara-Mankachar/ Sribhumi/ Tinsukia)

***(He/She is requested to inform all the nominated Judicial Officers under his/her control to attend the training accordingly)***

6. The nominated Judicial Officers.
  - a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Gauhati High Court Mediation Centre, by email at [gauhatihclsc@gmail.com](mailto:gauhatihclsc@gmail.com) on or before **05.02.2025** to enable the office to arrange for accommodation.

Name & Designation	Date & Time of Arrival	Date & Time of Departure	Accommodation required (Yes / No)	Food Habits (Veg/Non-Veg)	Mobile Number (Whatsapp)

- b. Gauhati High Court Mediation Centre will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the office, only from the place of accommodation to the Judicial Academy, Assam during the training period.

c. The Nominated Officers are to arrange for accommodation and food for the Driver & PSO accompanying them, if any.

7. The Project Manager, Gauhati High Court, Guwahati.

*(He is requested to upload the Notification immediately in the official website of the Gauhati High Court)*

8. The Administrative Officer, Judicial Academy, Assam.

*He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.*

9. The P.S. to the Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.

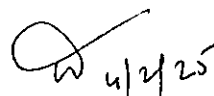
10. The P.S. to the Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.

11. The P.S. to the Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.

12. The P.S. to the Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.

13. The P.S. to the Hon'ble Mrs. Justice Mitali Thakuria, Gauhati High Court, Guwahati

14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.



Secretary,

Gauhati High Court Mediation Centre